

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 406

IA/5064/ND/2021 in IB/1105/ND/2020

IN THE MATTER OF:

Nirmal Trading Co.	...	Applicant
Versus		
Printland Digital (India) Pvt Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 09.03.2023

Coram:

MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Ritika Chopra, Adv.
For the Respondent : Ms. Yati Ranjan, Mr. Sandeep Bisht, Advs.

ORDER

Learned Counsel appearing for the applicant sought adjournment. Let the matter be fixed before the Regular Bench on 10.04.2023.

Sd/-

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-

ASHOK KUMAR BHARDWAJ
MEMBER (JUDICIAL)